

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3961
ANSWERED ON:19.12.2011
WATER POLLUTION TESTING LABORATORY
Rana Shri Jagdish Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to set up a water pollution testing laboratory in each district of the country particularly in Uttar Pradesh;
- (b) if so, the details thereof, State-wise and district-wise; and
- (c) the action taken or proposed to be taken by the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The State Pollution Control Boards and Pollution Control Committees are required to set up laboratories for testing of waste water samples in accordance with the Water (Prevention Control of Pollution) Act 1974. The Uttar Pradesh Pollution Control Board (UPPCB) which has its Head Office at Lucknow and 25 other regional offices, operates one Central Laboratory at Lucknow and 15 regional laboratories both Water and Air both located at Agra, Allahabad, Kanpur, Varanasi, Bareilly, Aligarh, Gorakhpur, Ghaziabad, Noida, Jhansi, Moradabad, Meerut, Mathura, Raibareilly and Saharanpur. It also operates 3 Air laboratories located at Firozabad, Sonbhadra and Faizabad.

Ten new laboratories (water) at regional offices situated at Bijnor, Azamgarh, Faizabad, Kanpur Dehat, Unnao, Saharanpur, Muzzafarnagar, Firozabad, Bulandshahar and Sonbhadra are part of the plan of the UPPCB under National Ganga River Basin (NGRB) Project for "Strengthening of Environmental Regulators".